

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 107

IA(I.B.C)/721(CH)2024

And

CP (IB) No. 206/Chd/Pb/2023

IN THE MATTER OF

Raman Kumar Garg

...

Petitioner

Versus

Pegasus Assets Arc & Ors.

...

Respondents

Under Section: 94, 60(5), IBC 2016

Order delivered on 02.05.2024

CORAM:

**SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

**For the Applicant in : Ms. Niharika Sohal, Advocate.
IA No. 721/2024**

For the Petitioner : Ms. Manveen Narang, Advocate.

ORDER

The proxy counsel for Advocate Mr. Manuj Nagrath has appeared and submitted that he is not appearing in this matter. Posted this matter for taking the report on record after a week days. List on 06.06.2024.

Sd/-

**(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**